

RCA No.343/2016  
DDA Vs. Naresh Kumar & Ors.

(Through V/C Cisco-Webex)

29.06.2020

At 11:30 AM to 11:55 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.


Sh. K.D.Sharma, Ld. Counsel for the appellant.

None for the respondent no.1.

Sh. V.K. Aggarwal, Ld. Counsel for respondent no.2.

FA heard partly. The parties are at liberty to file submissions through e-mail well within 7 days.

Be listed for orders on 10.07.2020. Let, a scanned copy of order sheet be sent to Computer Branch for uploading, as per procedure.

  
(RAJINDER KUMAR)  
SCJ-cum-RC (West), THC  
Delhi: 29.06.2020

CS No.186/2019  
Anil Soni Vs. Rupesh Handa

(Through V/C Cisco-Webex)

29.06.2020

At 04:00 PM to 04:05 PM

Present : Sh. Andaman Singh Cheema, I d. Trainee Judge.

None for the plaintiff.


Sh. Piyush Chhabra, Ld. Counsel for defendant no.1.

Defendant no.2 is stated to be already ex-parte.

Vide separate judgment of even date, the suit of the plaintiff is decreed.

Decree-sheet be prepared accordingly.

File be consigned to record room, after necessary compliance. Ld, a scanned copy of the judgment and the order-sheet be sent to Computer Branch for uploading, as per procedure.

  
(RAJINDER KUMAR)  
SCJ-cum-RC (West), THC  
Delhi: 29.06.2020

**CS No.6709/2016**  
**Priya Financial Vs. Purshottam Dass Gupta**

(Through V/C Cisco-Webex)

**29.06.2020**

**At 12:30 PM to 12:35 PM**

Present . Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the plaintiff.

Sh. Ajay Bansal, Ld. LAC for the defendant.

Today, the matter is listed for F.A.

Adjournment sought by the Ld. Counsel by stating that he is running ill.

Last opportunity granted to the parties.

Be listed for F.A. on 17.07.2020 at 11:30 AM. Parties may also file submissions before next date of hearing. Link be sent to the parties / counsel's well on time. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.



**(RAJINDER KUMAR)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 29.06.2020**

**RCA No.358/2016  
DDA Vs. Ram Kishan**

(Through V/C Cisco-Webex)

**29.06.2020**

**At 11:30 AM to 11:55 AM**

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge,

Sh. K.D.Sharma, Ld. Counsel for the appellant.

Sh. Amit Bhatia, Ld. Counsel for respondents.

Γ.A heard partly. The parties are at liberty to file submissions through e-mail well within 7 days.

Be listed for orders on 10.07.2020. Let. a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.



**(RAJINDER KUMAR)  
SCJ-cum-RC (West), THC  
Delhi: 29.06.2020**

**RC No.151/2018**  
**Ashok Kumar Puri Vs. Satish Ahuja & Ors.**

(Through V/C Cisco-Webex)

**29.06.2020**

**At 12:00 PM to 12:20 PM**


Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Amit Bhatia, Adv. for the petitioner.

Sh. Nitin Kumar Sharma, Ld. counsel for the respondent.

Part arguments on the leave to defend application heard.

Be listed for orders on **09.07.2020**. Submissions may be filed by the parties within 7 days. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.

  
**(RAJINDER KUMAR)**  
**SCJ-cum-RC (West), THC**  
**Delhi: 29.06.2020**